

23

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/02/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :

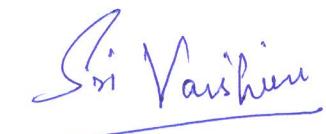
PETITION NUMBER : CA/1/2017

NAME OF THE APPLICANT : TECHNOLOGY FRONTIERS INDIA PVT LTD

UNDER SECTION : 2(41)

S.No. NAME (IN CAPITAL) **DESIGNATION** **SIGNATURE**

REPRESENTATION BY WHOM

1. V MAHESH	PCS for Applicants	
2. SRI VARSHTINI	Counsel for Applicant	

ORDER

Shri V Mahesh, PCS representing applicants present and stated that he has filed the required documents before the ROC and copy of the same is also filed in the Registry. The report from the ROC is awaited. Put up on 02.03.2017 at 10.30

A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)